

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3761  
ANSWERED ON:02.12.2010  
PENDING CASES UNDER COMPANIES ACT  
Singh Rajkumari Ratna;Yadav Shri M. Anjan Kumar

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the number of cases lying pending in Supreme Court, High Courts and Lower Courts under Companies Act as on date;
- (b) the steps taken by the Government for early disposal of said cases;
- (c) the number of cases disposed of during the last three years; and
- (d) the steps taken by the Government for early disposal of these cases?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHID)

- (a) to (d) The information is being collected.